

**HIGH COURT OF BOMBAY AT GOA**

**Presentation Form**

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Stamp Number /Year :  
Registration Number/Year :

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#Case Type : Nature : Civil/ Criminal

If Interlocutory Application , Main Matter Details

Case Type : Number : Year:

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**Petitioner/Plaintiff/Appellant Details**

#Name :  
(If Organisation/Institution, Provide Code \*)

Address :

Nationality : #District :

Occupation : Tel No./Telex No./Fax No. :

Age : Gender: Male/Female Caste:

Email Id :

#Advocate Code\*/Name :

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**Respondent/Defendent/ Details**

#Name :  
(If Organisation/Institution, Provide Code \*)

Address :

Nationality : #District :

Occupation : Tel.No./Telex No./Fax No. :

Age : Gender: Male/Female Caste:

Email Id :

Advocate Code\*/Name :

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**Classification Details**

#Act Code1\*: Under Section:

Act Code2\*: Under Section:

Document Pages : #Bench : Single/DIvision/Full

Valuation for Jurisdiction:

Valuation for Court Fee :

#Subject Category Code\*(For Main Case) :

In case of Interlocutory Applications  
Purpose :

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**Fee Details**

Memo Fee	:	VP Fee	:
Affidavit Fee	:	CC Fee	:
Additional Fee	:		

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**Lower Court Details , if any**

Court Authority :

Case Type/Number /Year :

Date of Impugned Order/Judgement :

Lower Court Judge Name :  
and Designation

**In case of Criminal Cases**

Conviction Date : Year of Sentence :

Police Station : FIR Number/Year :

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Whether copy of caveat files by Respondent/Opponent received by the  
Petitioner/Appellant : YES / NO  
if YES date of receipt of copy and Caveat Number :

Whether any petition on the above subject has been filed by the  
Petitioner/Appellant/Aplicant : YES / NO  
if YES , please state the numbers :

Signature of Advocate

Signature & Name of person  
presenting for petitioner

Filing Accepted  
Signature of Scrutiny Officer

Signature of data entry clerk

**\* For Codes Please see the Code Lists**  
**# Fields are Mandatory**

**LISTING FROFORMA - HIGH COURT OF BOMBAY AT GOA**

Nature of Urgency :

In Case of Tax Matter

Tax Amout involved in the matter :

Whether reference statement of the case was called for or rejected :

Classification of the Matter

Title of Act/s involved :

Section Article of Statute :

Sub-Sections involved :

Rule involved :

Sub-Classification of Rule :

Point of Law & question of Law :  
raised in the case.

Whether the Matters is not to be listed before any Hon'ble Judge ? YES/NO  
if yes, State Names :

Particulars of Identical /Connected or similar cases if any :

If yes whether any such cases are decided with citation if any

Whether the petition is against : Interim/Final order/Decree  
(Please tick)

Whether a caveat is filed : YES/NO

If yes whether notice has been issued the caveators? :

If Criminal Matter, Please state

Conviction Under which Act & Section :  
Sentence Awarded :  
Whether Accused has surrendered ? : YES / NO  
Sentence already undergone by Accused :

Whether any petition has been previously filed: YES / NO  
on the same subject by petitioner/appellant

TO BE FILLED IN CASE OF PENDING CASES

If the matter was already listed in the court

When was it last listed :

What was the Coram :

What was the direction of the Court :

Whether the date has already been fixed by Court/Computer or being  
mentioned ? (please tick whichever is appropriate)

Indicate the date fixed :